

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 114**

**IN THE MATTER OF:**  
**H C Jain Pipes Ltd.**

**CP (IB) No. 236/Chd/Hry/2022**

**...Petitioner-Operational Creditor**

**Versus**

**Ishwar Singh &**  
**Associates Construction Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 11.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.08.2024.

Sd/-

**Court Officer**